

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 233
(IB)-266(ND)2019

IA/3533/2020, IA/3960/2020 IA/3975/2020 and IA/1577/2020,
IA/140/2021, IA/1005/2021

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

... **Applicant/Petitioner**

Vs.

M/s. Horizon Buildcon Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 26.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Abhishek Anand & Mr. Madhav Nanda, Advocates for Resolution Professional,
Mr. Abhay Pratap Singh, Advocate for Applicants in IA 1577 of 2020, Adv Kanishk
Khetan, Adv for Applicant in I. A. 3533/2020, Ms. Mayuri Raghuvanshi for
Respondent Indian Overseas Bank in IA no. 3975/2020 and IA no. 140/2021

ORDER

Renotify this case on 05.04.2021



(T.S. SINGH)
COURT OFFICER